

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/14/2024
NAME OF THE PETITIONER : Srikanth Settipalli
NAME OF THE RESPONDENT(S) : Learnengg Pvt Ltd & 2 Ors
UNDER SECTION : Sec 241,242 Of CA, 2013

ORDER

Ld. Counsel Mr. Abdul Kareem for the Petitioner. Ld. Counsel Mr. Yuvaraj for the Respondent No.3. None for R1 and R2.

In this case AOS filed on 30.04.2024.

No reply has been filed by any Respondents.

All the Respondents are directed to file reply within 2 weeks failing which right to file reply will be closed.

List the petition for hearing on **03.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk